

(b) if so, the outcome of the enquiry; and

(c) the action taken to implement the suggestions made by the Committee?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) and (b): No Enquiry Committee was set up to go into Kandla Port tragedy. A High Level Fact Finding Team was asked to look into the sequence of events and find out how such a high loss of life took place in Kandla area of Gujarat on account of the recent cyclone. The Report of the Team is awaited.

(c) Does not arise.

Projects in Communication Sector

*480. SHRIMATI LAKSHMI PANABAKA :
SHRI A.C. JOS :

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the American Sanctions and the Moody's grading of India's credit rating has severely hit the projects in the communication sector;

(b) if so, the details thereof;

(c) whether there is a flow of 19.36% of foreign direct investment in the communications sector in the country;

(d) if so, whether in this sector the major players, the US based companies and the EXIM Bank and OPIC have suspended the credit guarantees; and

(e) if so, the steps the Government propose to take to meet the fate of the communication projects?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRI SUSHMA SWARAJ) : (a) and (b): The impact of American Sanctions on the Communication Sector, in general, is expected to be marginal.

As regards downgrading of India by Moody's the likely adverse impact of increase in cost of borrowing will be felt only by those projects which seek project funding from external sources.

(c) The total FDI approved for Telecommunication Sector upto the end of March, 1998 is Rs. 30,725.34 crores which is 19.36% of the total FDI approved. However, the actual inflow for the period for Telecommunications Sector is Rs. 2,508.60 crores, which is 7.05% of the total inflow.

(d) So far a few cases of denial of credit/guarantee on part of U.S. based financial institutions have come to notice.

(e) The general approach of the Government in countering the effect of sanctions is to try to get a better understanding of our position on the part of the other countries and also to encourage private capital flows to substitute for whatever reduction takes place in flows affected by sanctions.

Social forestry Projects

*481. SHRI A.F. GOLAM OSMANI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of social projects started during the last three years in each State:

(b) the financial assistance provided for the purpose, State-wise; and

(c) the achievements made under these projects in each State?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU) : (a) Annual targets are fixed for afforestation and tree planting activities under the 20-Point Programme in two parts: the first is for seedling distribution for planting on private lands and the second is in terms of afforestation on public lands, including forest lands. Plantations undertaken as part of social forestry are included therein.

(b) The total financial assistance provided to each of the States during the last three years under the afforestation schemes of the Ministry of Environment & Forests is given in Statement-I enclosed.

(c) The State-wise targets and achievements for the last three years under the 20-Point Programme are given in Statement-II enclosed.

Statement I

Statement showing the Financial Assistance provided to the States/UTs during 1995-96 to 1997-98

S. No.	Name of State	Financial Assistance Provided (Rs. in Lakhs)
1	2	3
1.	Andhra Pradesh	1022.59
2.	Arunachal Pradesh	333.51
3.	Assam	531.47
4.	Bihar	311.25
5.	Goa	49.09
6.	Gujarat	810.74
7.	Haryana	1321.92
8.	Himachal Pradesh	961.47
9.	Jammu & Kashmir	1555.51
10.	Karnataka	1508.72
11.	Kerala	504.72
12.	Madhya Pradesh	2029.72

1	2	3
13.	Maharashtra	500.75
14.	Manipur	1208.98
15.	Meghalaya	181.85
16.	Mizoram	1135.63.
17.	Nagaland	57.46
18.	Orissa	575.84
19.	Punjab	989.01
20.	Rajasthan	1942.86
21.	Sikkim	1017.45
22.	Tamil Nadu	489.49
23.	Tripura	397.24
24.	Uttar Pradesh	2645.98
25.	West Bengal	842.61
Total		22925.30

Statement II**Statewise/Yearwise Targets and Achievements for Afforestation/Tree Planting Activities Under 20 Point Programme during 1995-96 to 1997-98**Area in Hectares
Seedling in Lakhs

Sl. No.	Name of State/UT	1995-96				1996-97				1997-98			
		Targets		Achievements		Targets		Achievements		Targets		Achievements	
		Seedlings Distribu- tion (For planting on pvt. lands)	Area (Public lands including forest lands)	Seedlings Distribu- tion (For planting on pvt. lands)	Area (Public lands including forest lands)	Seedlings Distribu- tion (For planting on pvt. lands)	Area (Public lands including forest lands)	Seedlings Distribu- tion (For planting on pvt. lands)	Area (Public lands including forest lands)	Seedlings Distribu- tion (For planting on pvt. lands)	Area (Public lands including forest lands)	Seedlings Distribu- tion (For planting on pvt. lands)	Area (Public lands including forest lands)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	1100.00	45000.00	1436.40	75782.00	1100.00	50000.00	1425.30	114667.00	1100.00	50000	2027.29	135185.00
2.	Arunachal Pradesh	7.00	9078.00	7.00	9078.00	6.00	9500.00	6.00	6613.00	7.00	10000	16.00	6317.00
3.	Assam	27.50	27500.00	27.09	16497.00	25.00	27500.00	48.68	18517.70	25.00	27000	25.00	3642.00
4.	Bihar	825.00	55000.00	161.20	5423.00	500.00	40000.00	78.50	9296.00	500.00	40000	110.33	14222.00
5.	Goa	38.50	2090.00	25.72	1327.00	30.00	1800.00	23.00	1351.00	30.00	1800	13.74	1123.30
6.	Gujarat	1650.00	59400.00	1707.65	67101.73	1908.00	66597.00	2110.20	89393.00	1900.00	65000	1919.04	62866.00
7.	Haryana	250.00	29700.00	51.94	39438.00	200.00	32000.00	73.73	23235.00	200.00	32000	33.57	17931.00
8.	Himachal Pradesh	22.00	26200.00	35.74	29976.00	20.00	28000.00	26.98	27503.00	20.00	30000	30.38	28000.00
9.	Jammu & Kashmir	60.00	22000.00	60.51	23000.00	60.00	24000.00	59.85	24927.00	60.00	24000	60.00	22125.00
10.	Karnataka	495.00	52800.00	310.88	65712.00	400.00	65000.00	235.75	80637.00	400.00	65000	256.35	52423.05
11.	Kerala	330.00	17600.00	45.60	15302.49	180.00	19000.00	45.46	15168.00	180.00	19000	10.96	3350.00
12.	Madhya Pradesh	495.00	148500.00	599.22	156553.45	450.00	150000.00	169.88	117623.00	450.00	150000	457.73	139211.00

1	2	3	4	5	6	7	8	9	10	11	12	13	14
13.	Maharashtra	1100.00	133100.00	1017.96	120136.00	1150.00	126000.00	864.16	10781.00	1150.00	126900	938.02	91910.23
14.	Manipur	33.00	11000.00	11.85	9105.00	25.00	12000.00	15.50	12230.00	25.00	12000	7.06	4403.00
15.	Meghalaya	82.50	22000.00	87.98	3274.00	40.00	18000.00	47.80	1622.00	40.00	18000	71.33	3978.00
16.	Assoram	22.00	19800.00	22.49	12205.00	22.00	19800.00	67.59	9327.00	22.00	19800	10.97	8589.00
17.	Nagaland*	82.50	8250.00	74.70	44.00	60.00	8000.00			60.00	8000		
18.	Orissa	330.00	79200.00	576.02	12110.00	300.00	79000.00	811.88	93371.00	300.00	79000	436.70	83825.00
19.	Punjab	49.50	18700.00	80.16	10526.00	52.00	20000.00	88.56	8825.00	52.00	20000	65.86	5046.00
20.	Rajasthan	330.00	86900.00	388.32	95280.00	380.00	76550.00	399.41	83440.00	400.00	83000	370.64	58166.00
21.	Sikkim	22.00	10120.00	25.00	10120.00	22.00	110000.00	22.00	9586.00	22.00	11000	22.58	9666.86
22.	Tamil Nadu	1100.00	82500.00	1112.10	92208.00	1100.00	85000.00	1104.64	73501.00	1100.00	85000	1146.10	94325.00
23.	Trpura	23.65	8500.00	21.72	12078.59	23.00	10080.00	41.19	9034.00	40.00	10000	78.58	8650.00
24.	Uttar Pradesh	2000.00	101200.00	2285.43	84326.97	2200.00	110000.00	2121.24	92790.00	2200.00	110000	1977.70	88052.00
25.	West Bengal	833.80	41800.00	681.19	38509.00	825.00	44000.00	556.00	21500.00	825.00	44000	228.00	18285.00
26.	A & N Islands	5.00	3300.00	5.40	3831.00	5.00	3300.00	5.05	4019.86	5.00	4500	1.38	3462.00
27.	Chandigarh	0.00	495.00	0.00	140.00	6.10	500.00	0.19	666.00	0.10	500	0.56	66.00
28.	Dadra & Nagar Haveli	15.95	1100.00	13.85	980.00	16.00	100.00	10.00	300.00	16.00	1000	7.00	300.00
29.	Daman & Diu	1.10	185.00	1.93	41.00	2.00	100.00	3.18	3.00	2.00	50	0.40	138.00
30.	Delhi*	15.00	500.00	26.81	1072.00	25.00	1060.00	23.42	936.00	25.00	1000	3.64	
31.	Lakshwweep	4.51	68.00	4.62	69.00	5.00	72.00	4.22	62.00	5.00	75	1.97	22.00
32.	Pondicherry	4.40	220.00	5.71	182.00	5.00	78.00	5.15	78.33	5.00	75	6.73	58.71
Total		11354.91	1123784.00	10911.99	1105431.23	11136.10	1137797.00	10494.51	941002.89	11186.10	1146800	10335.63	965636.15

* Complete Progress Reports from Nagaland and Delhi for 1997-98 have not been received.